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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

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In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 (Updated as on 31st March, 2005) and Paragraph 1.1 of the Handbook of Procedures (Vol.1) (Updated as on 31st March, 2005) , the Director General of Foreign Trade hereby makes the following amendments in the Book titled “Schedule of DEPB rates” :-

Product Group : Engineering

Product Code : 61

The description of the export product at Sl.No. 434 is amended to read as “ M.S. Bucket Handle duly plated with Nickel or Copper or Zinc/Powder paint coated”

Product Group : Chemicals

Product Code : 62

The description of the export product at Sl.No. 459 B is amended to read as “ **Paper such as cyclostyling paper, typing paper, Xerox paper, Copier paper, ruled/unruled paper , plain paper and ‘drawing sheets made from prime quality paper’ cut into sheets of various sizes ”**

(K.T.CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

This issues in public interest

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